

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 101 OF 2019 IN
APPEAL NO. 32 OF 2019

Dated: 18th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Indian Wind Power Association (IWPA) ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Dipali Seth
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. S.K. Rungta, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. G. Umapathy
Mr. Anup Jain for R-2

ORDER

Post the IA for Stay on **19.02.2019**, as requested by the learned counsel for the second Respondent and agreed by the learned counsel for the Appellant and the first Respondent.

The main Appeal is already listed on **28.03.2019**.

(Ravindra Kumar Verma)
Technical Member
vt/js

(Justice N.K. Patil)
Judicial Member